

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 117**  
**(IB)-1238(ND)2019**

**IN THE MATTER OF:**

**M/s. Arcee Trading Corporation**

**Applicant/Petitioner**

**Versus**

**M/s. Dev Landcon Pvt. Ltd.**

**...Respondent**

**SECTION: 9 of IBC, 2016**

**Order Delivered on 01.12.2020**

**CORAM:**

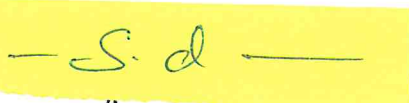
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

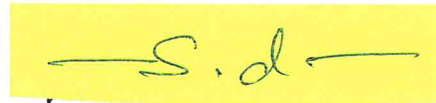
**PRESENT:** Sumesh Dhawan, Vatsala Kak, Geetika Sharm for Respondent

**ORDER**

Mr. Sabhay Choudhary appearing for the Corporate Debtor informed that this case is wrongly listed and the next date in this matter is on 11<sup>th</sup> January, 2021. List the matter on the date fixed.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**